

	1	2	3	4
3. Steel Furniture		4.25	3.16	Sanctioned.
4. Poultry Farm		6.00	4.50	Sanctioned.
5. Seema Rice Mills		27.00	21.75	Under Process.
6. M/s Krishna Stone Crusher		25.68	19.25	Under Process.
7. Coastal Coconut Oil		7.50	6.00	Under Process.
8. Pawan Silk Industries		22.20	19.40	The Schemes forwarded by KSCTDC were incomplete. The clarifications have been sought from KSCTDC. Reply is awaited. The schemes shall be processed on merit after receipt of reply to clarifications.
9. General Engg. Ind.		11.25	9.25	
10. Leather Works			3.22	

### Revision of Pay

5891. SHRI RAMCHANDRA VEERAPPA :  
SHRI VENKATARAMI ANANTHA REDDY :

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the sick Public Sector Units have not got their revised pay scales after 1987;

(b) if so, the reasons therefor; sector-wise;

(c) whether any decision regarding revision of pay scale has been given by BIFR for these sick industries;

(d) if so, the details thereof, industry-wise;

(e) the reaction of the Government thereto; and

(f) the time by which these scales are likely to be revised, sector-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) :  
(a) and (b) There are five sick public sector undertakings in the Ministry of Chemicals & Fertilizers who have not got their pay scales revised after 1987 namely, IDPL, BIL, SSPL, FCI and HFC. According to Department of Public Enterprises guidelines dated 19.7.95 for revision of pay scales of PSUs following JDA pattern w.e.f. 1.1.1992, the additional expenditure on account of wage revision are to be met from internal generation of respective PSUs and further the verdict of BIFR on revival or otherwise would have to be awaited.

(c) to (e) No decision regarding revision of pay scale was given by BIFR in respect of IDPL, BIL and

SSPL. In cases of FCI and HFC, BIFR directed the Ministry of Chemicals and Fertilizers to discuss the issues relating to revival of the companies including wage revision with the representatives of Unions/Associations and accordingly discussions were held on 22.10.1997. The issue of wage revision in all the five sick companies is linked to the finalisation of the revival packages.

(f) No time frame can be indicated at this stage.

[Translation]

### Time limit for supply of cylinder

5892. SHRI PRADEEP KUMAR YADAV : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether in several States LPG cylinders are not being supplied to the consumers even after 10 to 15 days of booking the order for refilling service;

(b) if so, the details thereof and the reasons therefor; and

(c) the action taken/proposed to be taken to supply the gas to consumers in time?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) There is no reported backlog with Public Sector Oil Companies's LPG distributors throughout the country. To prevent diversion of domestic LPG and misuse, as per normal consumption pattern, a refill cylinder is to be supplied after 21 days of the previous supply.